

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 300/TT/2013

Date: 2.1.2014

To

Dy. General Manager (Commercial),
Power Grid Corporation of India Ltd.,
B-9, Qutab Institutional area,
Katwaria Sarai, New Delhi - 110016

Subject: Approval of transmission tariff of 400 kV D/C Agra- Sikar line along with bays under System Strengthening Scheme in Northern Region for Sasan and Mundra UMPPs for tariff block 2009-14.

Sir,

Please furnish the following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 16.1.2014:-

1. Justification/ documentary evidence for 11 months' delay in the commissioning of Asset-b and 16 months' anticipated delay in the commissioning of Asset-a (separately for transmission line and reactors);
2. Actual DOCO of Asset-a (400 kV D/C Agra- Sikar T/L) along with revised Forms- 1 & 2;
3. Detailed reason/ justification for cost variation for the following elements:-

Preliminary investigation, RoW, forest clearance, PTCC general civil work etc. 311.5%, Hardware fitting 27.1%, Conductor & earthwire accessories 37.0%, Erection, stringing and civil works including foundation 22.5%, Switchgear (CT,PT, CB, Isolators etc) 71%, Control relay & protection panel 46.6%, Busbars/ conductor/ insulators 127.3%, Outdoor lighting 212.5%, Power & Control cable and Misc common equipments (DG+ FF etc) 150% and Misc civil works **706.8%** (The cost of Land has not been indicated in original estimate, the reason/ approval for the same be provided);
4. Reason/ justification for 30% over estimation of FR cost in Asset-b;
5. Data for benchmarking.

Yours faithfully,

Sd/-
(P. K. Sinha)
Assistant Chief (Legal)